

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/106/9/AMR/2019	Under Liquidation	9 of IBC	CMR Transport Contractors Company Pvt Ltd Vs ISR Infra Pvt Ltd
	Rest. A(IBC)/01/2023 in IA(IBC)/75/2022	U/r 11, 48 r/w 49 of NCLT Rules, 2016	M/s. Siddhartha Civil Works Pvt. Ltd Vs. Pradeep Kumar Sravanam (Liquidator) M/s. ISR Infra Pvt. Ltd

ORDER

Rest. A (IBC)/01/2023 in IA (IBC)/75/2022:

Present:

Proxy counsel from the O/o Ms. R. Swarnalatha, Ld. Counsel for the applicant.

Ms. JVL Bharathi, Ld. Counsel for the Respondent.

Physical copy of the amended application not filed. Pleadings are completed. For filing physical copy of the amended application and for hearing, list the matter on 07.08.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**